

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.060/173/2018

Date of decision: 31.10.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. PRADEEP KUMAR, MEMBER (A).

Narveer, age about 20 years, son of Deep Chand, resident of village and PO Kucharana Kalan, Tehsil Alewa, Distt. Jind, Haryana.

... APPLICANT

VERSUS



1. Union of India through Secretary to Govt. of India, Department of Posts, Sanchar Bhawan, New Delhi.
2. The Chief Postmaster General (Recruitment) Haryana Circle, The Mall, Ambala Cantt. Ambala.
3. Senior Superintendent of Post Office, Karnal, Distt. Karnal.
4. Assistant Superintendent of Post Office, East Sub Division, Jinde Distt. Jind.
5. Sonu Ram, GDS O/o Senior Superintendent of Post Office, Karnal.
6. Vinay GDS O/o Senior Superintendent of Post Office, Karnal.
7. Deepal, GDS O/o Senior Superintendent of Post Office, Karnal.
8. Pooja, GDS O/o Senior Superintendent of Post Office, Karnal.
9. Dikshant Lather, GDS O/o Senior Superintendent of Post Office, Karnal.
10. Poonam GDS O/o Senior Superintendent of Post Office, Karnal.
11. Ankit, GDS O/o Senior Superintendent of Post Office, Karnal.
12. Mani Rani GDS O/o Senior Superintendent of Post Office, Karnal.

... RESPONDENTS

PRESENT: Sh. Sunil Goswami vice Sh. Jasbir Mor, counsel for the applicant.
Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

...
SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as respondents themselves have cancelled the entire selection, therefore, it is prayed that the O.A. may be disposed of as such. Learned counsel appearing on behalf of the applicant however, prayed that liberty may be granted to the applicant to challenge action of the respondents, by filing a separate petition, as per rules.
2. Ordered accordingly.

**(PRADEEP KUMAR)
MEMBER (A)**

Date: 31.10.2019.
Place: Chandigarh.

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**(SANJEEV KAUSHIK)
MEMBER (J)**

